

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 308/TT/2013

Date: 18.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Sipat-LiLo Point (at Dharmjaigarh) portion of 765KV S/C Ranch- Sipat TL along with associated bays at Sipat end under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR Via ER in Western Region for tariff block 2009-14

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 3.1.2014:-

- i) Asset wise apportioned approved cost and estimated completion cost in Form-5D along with the petition reference no. for the project;
- ii) Whether entire project has been commissioned?
- iii) RCE, if any, along with the revised apportioned approved cost for the assets of the project;
- iv) Supporting document in respect of repayment schedule and interest rate for "SBI-21.3.2012" and "Proposed Loan 2013-14 (10.05%);
- v) 'Element wise' and 'year wise' detail of IDC and IEDC from the scheduled DOCO to actual/anticipated DOCO, as the case may be;
- vi) Any change in the anticipated DOCO?

Yours faithfully,

(P. K. Sinha)
Assistant Chief (Legal)